

CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH

Prescot Road,
Gulestan Bldg.,
Fort, Bombay - 1.

O.A./ ~~Exx~~ NO. 941/93/

DT: /1/1995.

SHRI/SMT/MS. Narsing Gangaram Shinde, Bombay, ... APPLICANT

vs.

UNION OF INDIA & ORS.

.... RESPONDENTS.

CORAM : HON'BLE VICE CHAIRMAN SHRI JUSTICE M.S. DESHPANDE,
HON'BLE MEMBER (A), SHRI M.R. KOLHATKAR.

TRIBUNAL'S ORDER :

DATED : 30-12-94.

Not on board, taken on board, at the request of
Shri S.P. Kulkarni, Counsel for the applicant. Shri Karkera,
Counsel for the respondents.

Shri Kulkarni states that the applicant has been granted
promotion with retrospective effect and his grievance has been
met and he does not wish to proceed with the present application.
He is allowed to withdraw the application.

The application is disposed of as withdrawn.

NO.CAT/BOM/JUDL/O.A.941/93/

Dated: /1/1995.

Copy to:

1. Shri Narsing G. Shinde,
C/o Shri S.P. Kulkarni, Counsel
for applicant.
2. Union of India, through
Shri P.M. Pradhan, Counsel
for respondents.

SECTION OFFICER.